GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:184 ANSWERED ON:22.02.2013 BIOMASS POWER PRODUCERS Ajay Kumar SHRI ;Jawale Shri Haribhau Madhav;Mahendrasinh Shri Chauhan

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the current installed capacity of biomass based power generation along with the number of bio-gas plants installed in the rural areas of the country during the last two years, State/UT-wise;

(b) whether the Government proposes to accord priority sector status to the biomass power production and provide subsidy to the rural people for setting up of biogas power plants;

(c) whether a large number of biomass based power plants are lying idle or running below capacity and if so, the corrective measures taken by the Government in this regard;

(d) whether biogas stoves are available in the market; and

(e) if so, the details thereof along with the efforts made by the Government to make available biogas stoves to the common people?

Answer

MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a) The State/UT-wise installed capacity of biomass power and bagasse co-generation projects and the number of biogas plants installed in rural areas during the last two years, are given in the Annexure.

(b) The suggestion of the Ministry of New and Renewable Energy for priority sector financing for rural renewable energy projects of upto 10 MW has been accepted only for off-grid projects by the M.V. Nair Committee appointed by the Reserve Bank of India to reexamine the existing classification and suggest revised guidelines in regard to priority sector lending. The Ministry provides central financial assistance for setting up of biogas power plants.

(c) Due to high price of biomass arising from its competing uses, and thus making biomass power projects unviable, the Central Electricity Regulatory Commission has issued revised tariff structure to include fixed component for five years and variable component to be determined every year based on fuel price structure. Some of the State Electricity Regulatory Commissions have already revised tariff orders for respective States.

(d)&(e) Biogas Stoves with Bureau of Indian Standards specifications are available from about ten manufacturers and the biogas plant owners have the choice to procure the stoves either through the departments/ agencies implementing the National Biogas Programme or from the manufacturers of biogas stoves.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 184 FOR ANSWER ON 22.02.2013 State-wise installed capacity of Biomass Power and Bagasse Co-generation Projects and the number of biogas plants installed during last two years

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S.No. Name of State/UT Number of biogas Number of Installed capacity of
Based power biogas plants Biomass power and co-
Generation plants generation projects.
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1. Andhra Pradesh 7 31621 7.5

3. Assam 13313
4. Bihar 3635 46.92
5. Chhattisgarh 8611 64
6. Goa 83
7. Gujarat 1 8736 10
8. Haryana 1 3198 65.5
9. Himachal Pradesh 871
10. Jammu & Kashmir 250
11. Jharkhand 1663
12. Karnataka 47 26827 99.5
13. Kerala 7424
14. Madhya Pradesh 29157 7.5
15. Maharashtra 18 43676 504.95

16. Meghalaya 2665

17. Mizoram 200
18. Nagaland 2496
19. Odisha 13236
20. Punjab 8 37873 58
21. Rajasthan 773 84
22. Sikkim 993
23. Tamil Nadu 18 3024 191
24. Tripura 206
25. Uttar Pradesh 9362 141
26. Uttarakhand 1 4196 10
27. West Bengal 36986 10
28. Delhi/ New Delhi 2
Total 101 2,91,402 1299.87